The House reassembled after lunch at thirty minutes past two of the clock, MR. CHAIRMAN in the Chair.

SUPPLEMENTARY DEMANDS FOR GRANTS, 2022-23

MR. CHAIRMAN: We will now take up the Supplementary Demands for Grants, 2022-23. Shri Pankaj Chaudhary.

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी) : महोदय, मैं अनुपूरक अनुदान मांगों, 2022-23 को दर्शाने वाला विवरण (अंग्रेज़ी और हिन्दी में) सभा पटल पर रखता हूं।

PRIVATE MEMBERS' BILLS

The Uniform Civil Code in India Bill, 2020

MR. CHAIRMAN: Members, we will take up Bills for introduction under Private Members' Legislative Business. Now, let me tell the hon. Members, let us follow a procedure. You know it more than I do. If there is any objection, you will have a right to say and you have already indicated the only mechanism to avail that right. You may further indicate. Each of you will get an opportunity to put your point rationally and briefly.

SHRI ELAMARAM KAREEM (Kerala): Sir, we have given a letter.

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, it will open the Pandora's box. Every time he gets up in the House, I don't know how every time he gets the opportunity to... (Interruptions)... We are sorry, Sir. ... (Interruptions)...

MR. CHAIRMAN: One, the Uniform Civil Code in India Bill, 2020 by Shri Kirodi Lal Meena to move for leave to introduce the Bill... (Interruptions)... All of you, would you please take your seats? Can I appeal to you? Does the Member have a right to bring a Private Member Bill? The answer is, 'yes'. Whether it will be taken up further depends on the mandate of this House. The Member has unqualified right to go to the extent I am indicating. Those of you who have a point in support or otherwise and are keen to make an input, can it be done in a chorus? Can it be in a fashion that it will open the Pandora's box? ...(Interruptions)... Wait for your turn, one by one. Let